

59

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Mr. Mukesh Gokal  
V/s.  
M/s. Contrex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|    |                                   |                               |                  |
|----|-----------------------------------|-------------------------------|------------------|
| 59 | Krishna Shah<br>ilb Chitnis & Co. | Junior<br>[Resp. No. 7 to 10] | <u>K.A. Shah</u> |
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|--|-------------------------------------------------------------------------------|-----------------------------|-------------------|
|  | Yugandhara<br>Khanolkar<br>ilb <del>Resp No.</del><br>Dastur Kalmbe<br>c. Ass | Resp No. 2 to 6<br>(Lawyer) | <u>Yugandhara</u> |
|--|-------------------------------------------------------------------------------|-----------------------------|-------------------|

|  |                                                          |            |              |
|--|----------------------------------------------------------|------------|--------------|
|  | Adv. Shrey Shah<br>ilb Shangari<br>Nawla &<br>Associates | Petitioner | <u>Shrey</u> |
|--|----------------------------------------------------------|------------|--------------|

|  |                                      |            |                  |
|--|--------------------------------------|------------|------------------|
|  | Adv. Nisha Shah<br>ilb Kalpesh Joshi | Intervenor | Nisha<br>11/9/17 |
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|  |                                                     |                               |                |
|--|-----------------------------------------------------|-------------------------------|----------------|
|  | Adv. Asadali Mazgaonwala<br>ilb Kartik & Associates | Associate<br>Respondent No. 1 | <u>Asadali</u> |
|--|-----------------------------------------------------|-------------------------------|----------------|

ORDER

TCP 20/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 14.11.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)